


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066

Dated:-27/09/2018

NOTICE

All the concerned are hereby informed that today i.e. 27/09/2018, the Single Member cases listed before Hon'ble Sh. Ashok Jindal, Member (Judicial) will be heard by Hon'ble Mrs. Rachna Gupta, Member (Judicial) today i.e. 27/09/2018 in Court Room No. IV respectively.

By order


Deputy Registrar
(Judicial)

Copy to:-

- 1 SPS to Hon'ble HOD/Hon'ble Members.
- 2 P.A. to Registrar/Dy.Registrar/Assistant Registrars.
- 3 Bar Association /CDR/SDRs.
- 4 Notice Board/website
- 5 Guard file


Assistant Registrar
SM

